

F. No. J-11014/1/2017-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 29th September, 2017

ORDER


The President is pleased to **extend** the terms of following two Advocates (ex-Asst. SGIs), as mentioned in table 'A' below, as the Assistant Solicitors General of India for the High Courts as shown against each (in Column 'IV' of table 'A'), for a period of three years with effect from the date of expiry of their earlier terms as Asst. SGIs as shown against each (in column 'V' of table 'A'), or until further orders, whichever is earlier:

Table 'A'
ASSISTANT SOLICITOR GENERAL OF INDIA
(Extension of terms)

Sl. No.	Name of Advocate (S/Shri)	Contact details	Name of High Court	Date of expiry of term as Asstt. SGI (w.e.f.)
I	II	III	IV	V
1.	Devang Vyas	18, Novex Row Houses, B/H Lokmanya College, Shivranjni Cross Roads, Satellite, Ahmedabad-15. Mob: 9825175445 Email: devangvyas216@gmail.com	High Court of Gujrat at Ahmedabad	26.06.2017
2.	Krishna S. Dixit	# "Dhavalaganga", 1 st D Cross, 3 rd Stage, 4 th Block, Basaveshwaranagar, Bengaluru-560079. Mob: 9844070923 9480461222	High Court of Karnataka at Bengaluru	29.08.2017

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.


(Inder Kumar) 29.9.17
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. All the Assistant Solicitor General of India in various High Courts.
4. The Registrar, High Court of Gujrat at Ahmedabad
5. The Registrar, High Court of Karnataka at Bengaluru.
6. Both the Asst. SGIs at the addresses as mentioned in table 'A' above.
7. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGIs w.e.f. the dates as mentioned against each in col. V in the table 'A' above.
8. The Pay & Account Office, Department of Legal Affairs.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
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